

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2185
TO BE ANSWERED ON 08.03.2018

RELAXATION OF NORMS UNDER PMGSY

2185. SHRIMATI RITA TARAI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state

- (a) whether the Government proposes to relax the norms for providing connectivity to the habitations with population of 100 and above for 18 IAP districts and 250 and above for 12 nonIAP districts in the State of Odisha as the tribal dominated districts cover more than 40% of total population of the State;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to consider sharing of funds towards the cost of post five year maintenance of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY); and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The objective of Pradhan Mantri Gram Sadak Yojana (PMGSY) is to provide single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of the country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA)). In the critical LWE affected blocks (as identified by MHA), special relaxation has been given to connect habitations with population 100 persons and above (2001 census). There are 267 such Left Wing Extremism affected blocks identified by MHA spread in 9 States, which include 38 blocks in Odisha.

(c) & (d): 'Rural Roads' is a State subject and maintenance of PMGSY roads is the responsibility of the State Government. As per PMGSY guidelines, the responsibility for construction as well as post construction 5-year maintenance of constructed roads lies with same contractor. Maintenance Funds to service the contract is fully budgeted by the State Government and the Government of India does not share the maintenance expenditure. Since the year 2016-17, the Government of India has initiated to incentivise the better performing States based on the prescribed parameters by providing funds to the States, which are used for periodical maintenance of PMGSY Roads.
